

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 60(ND)16
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017

NAME OF THE COMPANY: M/s. Vandana Goswami V/s. M/s. Sneh Bihari State Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	R. K. Sharma Sr Adv with Rajni Bhatt		Petitioner	Rajni Bhatt
2.	Mr. Vikas Mehta, Adv. Ms. Anushree Mehta, Adv.		R-3	Anushree Mehta
3.	Sh. Visander Ganda, Sr. Adv.	} Respondent No. 2	ORDER	Anushree Mehta
4.	Vipul Ganda, Adv.			
5.	Tarun Mehta, Adv.			
6.	Shelly Khanna, Adv.			

List this matter along with connected matter CP No.1/167/16 on 03.05.2017.

Sd/-

(S.K.Mohapatra)
Member Technical

Sd/-

(Ina Malhotra)
Member Judicial

(Anjali Rautela)